GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 3880 (To be answered on the 23rd March 2023)

FLIGHTS FROM MURADABAD AIRPORT

3880. DR. S.T. HASAN

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) the reasons for non-commencement of operation from Moradabad airport till now;

(b) the time by which the airport is likely to become operational;

(c) whether the Government proposes to commence flights from Moradabad airport to Delhi and Mumbai;

(d) if so, the time by which the flight would be commenced;

(e) if not, the reasons therefor; and

(f) whether the airport would have cargo terminal facility and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) to (e): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21.10.2016 to stimulate regional air connectivity and making air travel affordable to the masses.

Moradabad airport, in Uttar Pradesh has been identified under UDAN (Ude Desh ka Aam Nagrik) and upgradation works at Moradabad airport have been completed under "Revival of unserved and underserved airports" scheme for operations of UDAN flights and is under process for obtaining Aerodrome Licence.

Routes connecting Moradabad with Kanpur and Lucknow have been awarded under UDAN scheme to the Selected Airline Operator (SAO). Selected Airline Operators (SAOs) under UDAN are obligated to commence the flight operations on a route within a period of 180 days from the issuance of Letter of Award unless any extension is granted by the Implementing Agency. With the repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, for commercial flight operations, airlines are free to induct capacity with any aircraft type for selecting whatever markets and networks they wish to operate across the country. Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the extant guidelines in this regard.

(f): AAI Cargo Logistics and Allied Services Company Limited (AAICLAS) a fully owned subsidiary of Airports Authority of India (AAI) is committed towards creation of cargo handling facilities through establishment of domestic cargo terminals including in the Tier-II and Tier-III cities in various States including Uttar Pradesh depending upon the volume of cargo. Once an airport is operational, air Cargo facilities can be undertaken through the domestic passenger terminal.
